

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.11.2019

ORDER NO. 239 of 2019

Hon'ble President is pleased to modify the roster order no. 79 and 224 of 2019 for CESTAT, Chennai for the period **9/12/2019 to 13/12/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Mr. Dilip Gupta, President, Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 09/12/2019 to 10/12/2019	Larger Bench matters.
Sh. C. J. Mathew, Hon'ble Member (Technical) and Sh. P. Dinesha, Hon'ble Member (J)	From 09/12/2019 to 13/12/2019	All Division Bench matters
Ms. Sulekha Beevi, Hon'ble Member (Judicial)	From 09/12/2019 to 10/12/2019 (after LB is over)	Single Member Bench matters.
	From 11/12/2019 to 13/12/2019	

Note:

- On 9.12.2019 and 10.12.2019 after the hearing of LB matters, Division Bench matters will be heard by the Bench of Hon'ble President and Sh. P. V. Subba Rao, Hon'ble Member (T) and, Sh. C. J. Mathew, Hon'ble Member (T) and Sh. P. Dinesha, Hon'ble Member (J) by equally distributing the matters.
- If the Judicial Member of the Larger Bench is on leave, Sh.P.Dinesha Hon'ble Member (J), will sit in the Larger Bench and if Technical Member of the Larger Bench is on leave Sh. C. J. Mathew, Hon'ble Member (T) will sit in the LB and the Division Bench matters will be taken up after the hearing of LB is over.
- In the absence of Sh. P. Dinesha, Hon'ble Member (J), Ms. Sulekha Beevi, Hon'ble Member (J) will be the part of the DB from 11.12.2019 to 13.12.2019.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


14/11/19

Dy. Registrar